

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) (Ins) No. 695 of 2020**

**IN THE MATTER OF:**

**M/s Sumilon Polyester Pvt. Ltd.**

**(Formerly M/s Sumilon Polyester Ltd.)**

**...Appellant**

**Vs.**

**Parikh Packaging Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Malak Bhatt and Mr. Rajat Bector,  
Advocates.**

**For Respondent: Ms. Aastha Mehta and Mr. Vinay Bairagara,  
Advocates.**

**ORDER**

**(Through Virtual Mode)**

**15.12.2020:** Heard both sides. Hearing is concluded. **'Judgement' is Reserved.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**